

GOVERNMENT OF INDIA  
MINISTRY OF TRIBAL AFFAIRS  
**LOK SABHA**  
**UNSTARRED QUESTION NO- 677**  
TO BE ANSWERED ON- 24/07/2023

**SCHEME OF SIDDHARTHANAGAR VILLAGES**

677. SHRI JAGDAMBIKA PAL:

Will the Minister of TRIBAL AFFAIRS be pleased to state:

- (a) whether the Government has included any villages of Siddharthnagar under the Scheme;
- (b) if so, the details thereof and the progress made so far in these villages;
- (c) the details of the amount sanctioned by the Government under the programme during the last five years in Uttar Pradesh; and
- (d) whether the Government proposes to any alternative of the scheme; if so, the details thereof and if not, the reasons therefor?

**ANSWER**

MINISTER OF STATE FOR TRIBAL AFFAIRS  
(SMT. RENUKA SINGH SARUTA)

**(a) to (c):** Government has revamped the earlier Scheme of ‘Special Central Assistance to Tribal Sub-Scheme (SCA to TSS) with nomenclature ‘Pradhan Mantri Adi Adarsh Gram Yojna (PMAAGY)’, for implementation during 2021-22 to 2025-26, which aims at integrated development of villages with significant tribal population. It is envisaged to cover 36,428 villages having at least 50% tribal population and 500 STs across States / UTs with notified STs. This includes 183 villages in Uttar Pradesh. Since there is a criteria of 50% tribal population and 500 STs in a village for selection under the scheme of PMAAGY, villages of Siddharthanagar are not covered under the scheme. The District-wise details of the villages selected under the scheme of PMAAGY in State of Uttar Pradesh is under:

S.No.	Name of District	No. of Villages
1.	Bahraich	3
2.	Balrampur	16
3.	Bijnor	1
4.	Kheri	32
5.	Lalitpur	2
6.	Mirzapur	1
7.	Shrawasti	2
8.	Sonbhadra	126
<b>Total</b>		<b>183</b>

Ministry of Tribal Affairs had provided financial assistance to Government of Uttar Pradesh under the erstwhile scheme of Special Central Assistance to Tribal Sub-Scheme (SCA to TSS) till 2020-21 against the activities related to education, health, sanitation, water supply, livelihood, skill development etc. The details of the funds released to the Government of Uttar Pradesh during last five years under the scheme of 'SCA to TSS' / 'PMAAGY' is as under:

			Rs. in lakh)
Name of State	Name of Scheme	Year	Fund Released
Uttar Pradesh	Scheme of Special Central Assistance to Tribal Sub-Scheme (SCA to TSS)	2017-18	458.35
		2018-19	0.00
		2019-20	779.91
		2020-21	508.83

Under PMAAGY funds could not be released to Uttar Pradesh for FY 2021-22 and 2022-23 because of pending Utilization Certificates and unspent balance available with states.

**(d):** Since, the Government has only recently revamped the earlier Scheme of 'Special Central Assistance to Tribal Sub-Scheme (SCA to TSS) into 'Pradhan Mantri Adi Adarsh Gram Yojna (PMAAGY)', there is no proposal for considering alternative of the scheme.

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